

at the time of the discussion by the hon. Speaker that there should be a board with the sign 'Stop and go' giving a warning has been considered by the Railway administration?

**Shri S. V. Ramaswamy:** The whistle boards are already there. We have put up whistle boards near the unmanned level crossings. What the Railway Accidents Committee has suggested is that the State Governments should fix up boards and bumps and undulations so that at the unmanned level crossings the road-users do not rush across the level crossing. That was suggested.

**Mr. Speaker:** I might repeat that I had said that in America it is the rule, whether there is any train coming or not, that at the unmanned level crossing the vehicle must stop and then go. That is what is enforced there.

**The Minister in charge Ministry of Railways (Shri Swaran Singh):** We have accepted that and we are in touch with the State Governments because all these boards will have to be put up by the State Governments.

**Shri Indrajit Gupta:** One of the proposals which was made I remember, regarding these unmanned crossings by the Ministry or by the Railway Board—I do not know which—was that the State Governments should be asked to post on both sides of these level crossings on the roads traffic constables at the expense of the State Governments to direct the traffic. I would like to know what response, if any, has been received to this proposal from the State Governments.

**Shri Swaran Singh:** I think that this matter related only to some of the manned level crossings, because it can well be appreciated that so far as unmanned level crossings are concerned they become manned, by posting two constables. A gate could as well be provided and a man kept there. The problem arose because certain road-users were rather unruly even when they were approaching a man-

ned level crossing and when the gates had been closed. That is the peculiar problem of the State from which the hon. Member comes. I think, the State Government have already taken some steps in that direction.

**श्री यशपाल सिंह :** जब सरकार रेलवे से करोड़ों रुपया कमाती है तो क्या सरकार इसका कारण बतला सकती है कि जब लोगों की जान बचाने का सवाल आता है तो अनमैन्ड रेलवे क्रॉसिंग्स के बारे में स्टेट गवर्नमेंट्स का नाम क्यों लेती है, उनको क्यों बीच में डाला जाता है?

**श्री स्वर्ण सिंह :** क्योंकि स्टेटमेंट गवर्नमेंट्स भी सरकार का हिस्सा हैं और आपस में वार्नचीत करके ये बातें तै की जाती हैं।

**श्री यशपाल सिंह :** तो उनको ग्रामदानी का कुछ हिस्सा क्यों नहीं दिया जाता ?

**Shri Nambiar:** May I know whether the Government have already manned a large number of gates which were proposed to be manned recently? Their number was about a thousand.

**Shri S. V. Ramaswamy:** In such of those States which have agreed to accept in principle sharing of the cost, we have asked the Railways to go ahead with manning them.

**Shri Maheswar Naik:** Since the State Governments have agreed to share the cost may I know whether any progress has been made in respect of manning the unmanned stations in the different States?

**Shri S. V. Ramaswamy:** As I submitted, the Railways have been asked to go ahead with arrangements for manning the selected unmanned level crossings where the State Governments have accepted the principle of sharing the cost.

**श्री न.० नि० पटेल :** क्या मैं जान सकता हूँ कि जो मैन्ड रेलवे क्रॉसिंग्स हैं उन के ऊपर आदमी होते हुए भी क्रॉसिंग का गेट घंटों तक क्यों नहीं खोला जाता ?

**अध्यक्ष महोदय :** य : सवाल दूसरा है। अभी तो अनमैन्ड क्रॉसिंग्स का सवाल है।

**Shrimati Savitri Nigam:** Time and again this question has been raised over here. What new steps have been taken to get the co-operation of those States which have not been coming forward?

**Shri Swaran Singh:** Most of the States, as has been mentioned by my hon. colleague, have already agreed and work has already started. I think, most of these level crossings with regard to which the problem was urgent would be manned before long.

#### Uniform Road Signs

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\*705. { **Shri Raghunath Singh:**  
          **Shri P. K. Deo:**

Will the Minister of Transport be pleased to state:

(a) whether Government are considering any proposal to adopt uniform road signs on all India basis; and

(b) if so, the broad features of the scheme considered in this connection?

**The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur):** (a) and (b). The traffic signs prescribed in the Ninth Schedule to the Motor Vehicles Act, 1939, are in force in all the States and Union Territories and, as such, uniformity already exists in this respect throughout the country. However, certain recommendations made by the Inland Transport and Communications Committee of the ECAFE for introduction of a uniform system of road signs and signals in the entire ECAFE region are under the Government's consideration.

**श्री रघुनाथ सिंह :** जो हमारे साइन्स हैं उनको इकाफे ने स्वीकार कर लिया है कि नहीं? अगर स्वीकार कर लिया है तो कब तक ये कार्यान्वित होंगे ?

**श्री राज बहादुर :** इकाफे द्वारा इनके स्वीकार करने या न करने का प्रश्न पैदा नहीं होता। उन्होंने एक वर्किंग ग्रुप बनाया था जिसने इसका अध्ययन किया और अध्ययन

के बाद कुछ सिफारिशों कीं। उनके आधार पर कहा जा सकता है कि कुछ साइन्स हमारे और उनके कामन हैं, कुछ कामन नहीं हैं और कुछ ऐसे हैं जो हमारे पास हैं उनके पास नहीं हैं।

**Shri D. C. Sharma:** May I know which of the signs are uncommon between us and other countries?

**Shri Raj Bahadur:** I asked for the detailed list of this. I have not been able to get that list. When I get it I shall be able to say which are the uncommon signs.

**Mr. Speaker:** As the Ministers are very near the hon. Member, he addresses them only. Next Question.

**Shri U. M. Trivedi:** Because he got a dubbing yesterday.

**Shri D. C. Sharma:** The pitch of my voice was not more than his.

#### Assam-Bengal Road Transport Corporation

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\*706. { **Shri Sham Lal Saraf:**  
          **Shri Bibhuti Mishra:**  
          **Shrimati Renu Chakravartty:**  
          **Shri Siddananappa:**  
          **Shri Dhuleshwar Meena:**  
          **Shri P. R. Chakraverti:**

Will the Minister of Transport be pleased to state:

(a) whether Government contemplate to form a corporation of road transport in Assam and West Bengal; and

(b) if so, the main features of the scheme?

**The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur):** (a) and (b). A statement is laid on the table of the House.

#### STATEMENT

(a) and (b). Since the scheme of the Road Transport Corporations Act, 1950, does not envisage the establishment of a Corporation by the Central Government to